

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1101/94

Date of Order: 25-11-94.

Between:

K.Apurvachandra Reddy.

... Applicant.

and

Chief Engineer(South Zone)  
All India Radio & Doordarshan,  
38/39, Greams Road, Madras-6(T.N.)

... Respondents.

For the Applicant: Mr.K.Apurvachandra Reddy, Party-in-person

For the Respondent: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

The applicant is not present. The learned standing counsel for the Respondents submitted that, the proceeding of the DPC which met on 1-2-1994 for consideration for promotion to the post of Engineering Assistant from Senior Technician and the relevant ACRs of the applicant were sent from Madras to Doordarshan, Hyderabad with instructions to return the same at an early date. We have perused the minutes of the DPC which met on 1-2-94.

List it on 29-11-94 for dismissal. The Office of Doordarshan, Hyderabad has to inform the applicant that this OA will be listed for dismissal on 29-11-94.

*Pushpa* *Pushpa*  
Deputy Registrar(J)CC

To

1. The Chief Engineer(South Zone)  
All India Radio & Doordarshan, 38/39, Greams Road,  
Madras-6.(T.N.)
2. One copy to Mr. K.Apoorvachandra Reddy, Party-in-person  
166/A, Ravindranagar, Habshiguda, Hyd-7.
3. One copy to Mr.N.R.Devraj, Sr.CGSC. CAT.Hyd.
4. One spare copy.

pvm

(u) *Copied*  
TYPED BY

checked by  
*Urquhart*

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(AIR)

DATED: 25-11-1994

ORDER/JUDGEMTN:

M.A./R.A/C.A. No.

in

O.A.No. 1101/94

T.A.No.

(w.p.)

Admitted and Interim directions  
issued.

Allowed. list on 29/11/94

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected

No order as to costs.

RVM.

